

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/4/2016  
NAME OF THE PETITIONER(S) : YSP PAULRAJ  
NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T.S. Parthasamy  
for Ramabharan & Associates

Counsel for Respondents  
1, 4 & 5



H. KARTHIK SESHADRI

Counsel for Petitioner


T. SARAVANAN

Counsel for R<sub>2,3+6</sub>



**ORDER**

Counsel for petitioner present. Counsel for R<sub>1</sub>, R<sub>4</sub> & R<sub>5</sub> and counsel for R<sub>2</sub>, R<sub>3</sub> & R<sub>6</sub> are present. Counsel for petitioner submitted that they are not insisting on the reliefs in CA 17/2016 and the same has been endorsed in the CA. Therefore, CA 17/2016 is closed. Both the counsel are directed to make final submissions in the CP and CA 7/2017. Put up on 04.09.2017 at 10.30 A.M.

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)